

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

29

C.P.(IB)/1117(MB)2021

CORAM:

SHRI. SANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.07.2024**

NAME OF THE PARTIES:

State Bank Of India
Vs
Nihar Parikh

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Karan, Ld. Counsel for the Petitioner present. Mr. Rohan Agarwal, Ld. Counsel for the Personal Guarantor present.
2. RP report has been filed in the matter.
3. On the request of the counsel for the Personal Guarantor, list this matter for hearing on **13.08.2024**.

Sd/-
SANJIV DUTT
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)